

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON**

SPEEDY DISPOSAL OF ECONOMIC OFFENCE CASES .

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Shri Tariq Anwar

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING LAW & JUSTICE be pleased to state :-

(a) whether it is fact that Government proposes to set up a special dispute resolution panels and courts to resolve economic offences and disputes;

(b) if so, the details thereof; and

(c) whether it would also help in the early delivery of these cases?

ANSWER

MINISTER OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

(a) b (c) There is no such proposal under consideration in this Ministry. However, in National Litigation Policy, launched by this Ministry, emphasis is also given to encourage arbitration as an alternative dispute resolution mechanism at every level.